GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2353
TO BE ANSWERED ON 18.12.2023

NUMBER OF REGISTRATIONS ON E-SHRAM PORTAL

2353. SHRI MANOJ TIWARI:
DR. NISHIKANT DUBEY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the percentage of targeted number of registrations e-Shram portal achieved till date, State-wise including district-wise in Jharkhand;
(b) the details of targeted number of registrations decided for each State;
(c) the number of unorganised workers registered on the said portal, State-wise including Delhi, Jharkhand and Bihar; and
(d) whether the Government has formulated any scheme to provide financial assistance and other benefits to the workers registered on the said portal and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)

(a) to (d): The Ministry of Labour and Employment launched e-Shram portal on 26.08.2021 for registration and creation of a Comprehensive National Database of Unorganised Workers. It allows an unorganised worker to register himself/ herself on the portal on self-declaration basis, under 400 occupations in 30 broad occupation sectors. As on 11.12.2023, over 29.22 crore unorganised workers have already registered on e-Shram portal.

The targets for registration in e-Shram have been estimated at State level. Details of State-wise fixed targets and number of unorganised workers registered under the e-Shram portal including Delhi, Jharkhand and Bihar are at Annexure I and district wise registration in Jharkhand State are at Annexure II.

The benefits extended to the workers registered on the e-Shram portal are detailed below:

(i) Provision has been added in e-Shram to share construction workers' data with States/ UTs to facilitate their registration in respective Building and other Construction Workers (BoCW) boards.

(ii) e-Shram has been integrated with National Career Service (NCS) Portal. An unorganised worker including gig & platform worker can register on NCS using his/ her Universal Account Number (UAN) and search for suitable job opportunities. An option/ link has also been provided to registrants on e-Shram portal to seamlessly register on NCS.

(iii) e-Shram is also integrated with Pradhan Mantri Shram-yogi Maandhan (PM-SYM). PM-SYM is a pension scheme for unorganised workers who are aged between 18-40 years. Using Universal Account Number (e-Shram), any unorganised worker including platform worker can easily register on Maandhan portal.

(iv) To provide skill enhancement and apprenticeship opportunities to unorganised worker including platform worker, e-Shram has been integrated with Skill India Digital portal of Ministry of Skill Development and Entrepreneurship.

(v) e-Shram is also integrated with myScheme portal. myScheme is a National Platform that aims to offer one-stop search and discovery of the Government schemes. It provides an innovative, technology-based solution to discover scheme information based upon the eligibility of the citizen. This integration helps the unorganised workers registered on e-Shram portal to find the right Government schemes for them as per their eligibility. It also guides on how to apply for different Government schemes

**   *****

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 2353 FOR 18.12.2023 REGARDING NUMBER OF REGISTRATIONS ON E-SHRAM PORTAL

State wise fixed targets and number of unorganised workers registered under the e-Shram portal including Delhi, Jharkhand, and Bihar are as under:

S. No.	State	Target	Total Registration (As On 11.12.2023)	Target Achieved
1	Uttar Pradesh	6,66,07,163	8,31,92,358	124.90%
2	Odisha	1,29,79,773	1,33,64,767	102.97%
3	Chhattisgarh	82,42,144	83,72,061	101.58%
4	Uttarakhand	31,50,240	30,01,409	95.28%
5	West Bengal	2,78,90,604	2,61,54,561	93.78%
6	Himachal Pradesh	20,86,547	19,48,208	93.37%
7	Jammu & Kashmir	38,09,769	34,23,418	89.86%
8	Jharkhand	1,08,06,305	92,68,884	85.77%
9	Bihar	3,49,43,979	2,88,70,018	82.62%
10	Tripura	11,67,542	8,60,147	73.67%
11	Madhya Pradesh	2,39,00,510	1,73,71,694	72.68%
12	Assam	99,69,971	70,97,706	71.19%
13	Haryana	78,97,313	52,85,556	66.93%
14	Punjab	84,39,584	55,61,743	65.90%
15	Gujarat	1,78,84,271	1,14,83,768	64.21%
16	Delhi	52,39,058	33,19,576	63.36%
17	Kerala	99,95,844	59,34,560	59.37%
18	Rajasthan	2,26,89,152	1,33,07,533	58.65%
19	Chandigarh	3,24,372	1,76,857	54.52%
20	Andhra Pradesh	1,50,92,950	80,41,110	53.28%
21	Manipur	8,65,632	4,23,364	48.91%
22	Puducherry	3,95,791	1,83,298	46.31%
23	The Dadra & Nagar Haveli and Daman & Diu	1,72,402	73,415	42.58%
24	Karnataka	1,89,17,552	78,28,723	41.38%
25	Maharashtra	3,44,80,382	1,39,62,565	40.49%
26	Telangana	1,07,83,075	42,88,708	39.77%
27	Tamil Nadu	2,17,95,554	85,44,078	39.20%
28	Ladakh	80,926	31,610	39.06%
29	Nagaland	6,29,914	2,20,851	35.06%
30	Arunachal Pradesh	4,39,728	1,45,083	32.99%
31	Meghalaya	9,42,678	3,09,181	32.80%
32	Andaman & Nicobar Islands	1,16,770	30,426	26.06%
33	Sikkim	1,93,270	36,525	18.90%
34	Mizoram	3,46,988	63,075	18.18%
35	Goa	4,44,150	65,508	14.75%
36	Lakshadweep	20,491	2,504	12.22%
	Total	38,37,42,394	29,22,44,848	76.16%

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 2353 FOR 18.12.2023 REGARDING NUMBER OF REGISTRATIONS ON E-SHRAM PORTAL

District wise number of unorganised workers registered under the e-Shram portal for Jharkhand State are as under:

S. No	District	Total Registration (As On 11.12.2023)
1	Giridih	7,39,094
2	Ranchi	6,71,708
3	Palamu	6,57,768
4	Dhanbad	5,85,604
5	Bokaro	5,62,987
6	Hazaribagh	5,58,313
7	Deoghar	5,25,428
8	Garhwa	5,04,732
9	East Singhbum	4,63,761
10	Dumka	3,88,365
11	Godda	3,75,385
12	Chatra	3,68,074
13	Sahebganj	3,46,748
14	West Singhbhum	3,38,474
15	Pakur	2,86,512
16	Saraikela Kharsawan	2,77,113
17	Gumla	2,70,263
18	Ramgarh	2,53,660
19	Jamtara	2,45,438
20	Latehar	2,27,818
21	Koderma	2,14,360
22	Lohardaga	1,50,848
23	Simdega	1,44,220
24	Khunti	1,12,211
	Total	92,68,884

*****